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WP-24767-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF
ON THE 7th OF JULY, 2025

WRIT PETITION No. 24767 of 2025

ARMAN PATEL

Versus

THE STATE OF MADHYA PRADESH

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Appearance:

Shri Vijay Kumar Mishra - Advocate for the Petitioner.

Dr. S.S. Chauhan - Government Advocate for Respondent/State.

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ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

Corpus has been produced by Shri Ganpat Marshkole - Sub Inspector and Ms. Saroj Sen - Assistant Sub Inspector, Police Station- Madhotal, Jabalpur (M.P.).

The corpus is present in Court and states that she is aged about 20 years and does not wish to return to her parental home.

In view of the fact that the corpus is major and is not in any wrongful confinement, accordingly no further orders are called for in the petition.

Petition is disposed of.

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

(VINAY SARAF)
JUDGE

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